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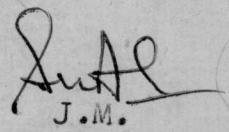
O.A. 567/95

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Hon. Mr. S. Dayal, A.M.  
Hon. Mr. S L. Jain, J.M.

None for the applicant despite ~~ef~~ issuance of notice to him for appearing in person or through a counsel. Sri Rakesh Tiwari for the respondents. The applicant seems to have lost interest in this case. The O.A. is dismissed in default and for non-prosecution.

  
S. Dayal  
J.M.

  
A.M.

/m.m./